

**COURT-I**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal no. 246 of 2014**

**Dated : 5<sup>th</sup> January, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Tata Power Delhi Distribution Ltd. ...Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission ....Respondent(s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan**

**Counsel for the Respondent(s): Mr. Pradeep Misra**  
**Mr. Daleep Kr. Dhayani**

**ORDER**

Place it before the Bench of which Hon'ble Mr. Rakesh Nath is not a Member. Accordingly, Registry is directed to post the matter before other Bench on **20.1.2015.**

**(Rakesh Nath)**  
**Technical Member**  
**mk/jp**

**(Justice Ranjana P. Desai)**  
**Chairperson**